

**Annual Report and Review on the working of National Oilseeds and Vegetable Oils Development Board, Gurgaon for 1992-93 alongwith a Statement for delay in laying these papers**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): On behalf of Shri S.Krishna Kumar, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1992-93, alongwith Audited Accounts under sub-section (4) of section 16 and sub-section (4) of section 14 of the National Oilseeds and Vegetable Oils Development Board Act, 1983.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 1992-93.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5496/94]

**Annual Report and Review on the working of Technical Teachers' Training Institute, Chandigarh for 1992-93, etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Chandigarh for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, Chandigarh, for the year 1992-93.

[Placed in Library. See No. LT. 5497/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1991-92
- (ii) A copy of the Annual Accounts (Hindi and English versions) of Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1991-92, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1991-92.

[Placed in Library. See No. LT.5498/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions of Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 1992-93 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 1992-93.

[Placed in Library. See No. LT. 5499/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1991-92, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture, New Delhi, for the year 1991-92.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT. 5500/94]

- (6) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University for the year 1991-92, together with Audit report thereon, under section 29 of the Indira Gandhi National Open University Act, 1985.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT. 5501/94]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Jalandhar for the year 1989-90, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Regional Engineering College, Jalandhar, for the year 1989-90.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See. No. LT. 5502/94]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Jalandhar, for the year 1990-91, alongwith Audited Accounts.

14.20 hrs.

*[English]*

MR. DEPUTY SPEAKER: We will take up matters under Rule 377 after the Lunch Break. The House now stands adjourned to re-assemble at 3.20 p.m.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Jalandhar, for the year 1990-91.

14.20 hrs.

*The Lok Sabha then adjourned for Lunch till Twenty Minutes past Fifteen of the clock.*

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

15.25 hrs.

*The Lok Sabha re-assembled after Lunch at twenty-Five Minutes past Fifteen of the Clock.*

[Placed in Library. See No. LT.5503/94]

[SHRI NITISH KUMAR *in the Chair*]

14.19  $\frac{1}{2}$  hrs.

## MATTERS UNDER RULE 377

- (i) **Need to Declare Solapur-Vadodara and Aurangabad-Hyderabad Road in Maharashtra as National Highways**

*[English]*

## PUBLIC ACCOUNTS COMMITTEE

**Sixty-Fourth Report***[English]*

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Sixty-fourth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken on 48th Report (10th Lok Sabha) on Postal Services in rural areas.

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna): Maharashtra State Government had forwarded a proposal for declaring 11 State Highways as National Highways. State Highways are included in Road Development Plan 1981-2001 of Maharashtra.

Though the above 11 roads which have been proposed to be declared as National Highways are of utmost importance, the matter has been pending